

[Print](#)**Defective Case Register from 2026-05-01 to 2026-05-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/12336/2026	ASUTOSH TRIPATHY	2026-05-01	1. H.C B.A M.W S Rs 50/- to be paid in V.nama
2	D-RVWPET/18541/2026	LINGARAJ MOHANTY	2026-05-01	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Para no. wrongly mention in both the I.As.
3	D-BLAPL/12295/2026	JULU KHANSAMA	2026-05-01	Hologram of Rs.50/- not affixed in V.nama.
4	D-ABLAPL/12413/2026	RAMESH CHANDRA MAHARANA	2026-05-01	1. Page marking of Ann.1 not correct. Page 13 be deleted.
5	D-RPFAM/19016/2026	SADAYA LAXMI PATNAIK	2026-05-01	good ground not furnished, date of judgement wrong at index, book mark in annex-5
6	D-ABLAPL/12359/2026	OM PRAKASH SARAN	2026-05-01	i) Annexure -2 be kept in sealed cover.ii) Petitioner no. 5 not executed his name in vakalatnama.iii) For further S.R. after removal of defect.
7	D-ABLAPL/12459/2026	RAJ KUMAR ROUT	2026-05-01	1. PS case year in Synopsis, CT, Para 1 and Prayer not correct.
8	D-WP(C)/17941/2026	DIPTIREKHA NANDA	2026-05-01	Dist. not mentioned ,address of op.no.2.
9	D-WP(C)/18139/2026	SAROJA KANTA SAMAL	2026-05-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-BLAPL/12303/2026	HRUDANANDA MOHAPATRA	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. .Occupation of the deponent, para-2 of affidavit not properly mentioned. 2.Annexure-2 not properly paginated (pg. no. 18 twice).
11	D-ABLAPL/12181/2026	CHIRANJIB ROUT	2026-05-01	1. Annexure-1 not attested
12	D-BLAPL/12313/2026	BHARAT BHUSAN ROURAY	2026-05-01	Page No. 18 not legible.
13	D-ABLAPL/12341/2026	BASUDEV BARIK	2026-05-01	1. H.C B.A M.W S Rs 50/- to be paid in V.nama 2. Annexure-2 not attested
14	D-WP(C)/17869/2026	DEEPAK KUMAR MOHAPATRA	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.26 not neat and legible.2. Page no.36 not filed.
15	D-BLAPL/12271/2026	BIJAY KUMAR MISHRA	2026-05-01	1.Paragraph No. not correctly furnished
16	D-WP(C)/19098/2026	DEBASISH SAMAL	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

17	D-CRLA/10836/2026	AMLAN MOHANTY	2026-05-01	1.Name of victim school reflected in the petition be redacted.2. Name of victim school reflected in judgement vide annex.1 be kept in cover.3. provision of law not correctly furnished in I.A. no.1003/2026 and sl. no.4 of affidavit in I.A. no.1004/2026 not properly furnished.5. status of the petitioner not furnished in C.T.
18	D-CONTC/18875/2026	ADV.	2026-05-01	1. Annex.4 not furnished in the petition
19	D-BLAPL/12329/2026	SUSANTA KUMAR BARAL	2026-05-01	Pending Lower Court case nomenclature mentioned in petition not tally with Rejection order.
20	D-WP(C)/19009/2026	SAMIR KUMAR MISHRA	2026-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of copy of E.Mail vide annex-7 not tally with index.Paragraph not correctly mentioned in the affidavit.Page 54 not neat.
21	D-BLAPL/12411/2026	DUSHMANTA SAHOO	2026-05-01	.Petition not correctly addressed to Honorable Court
22	D-WP(C)/19445/2026	RUDRA NARAYAN PARIJA	2026-05-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-CMAPL/16612/2026	ADV.	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) C. copy of order not Page mark as well as Index. ii) District not mention of op. no. 1 in cause title. iii) Reference certificate not furnished. iv) Vernacular certificate not furnished.
24	D-BLAPL/12326/2026	JUGALA KISHORE PANDA	2026-05-01	1.Names In Capital Letters Of All The Signing Advocates Not Indicated 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
25	D-ABLAPL/12223/2026	CHIRANJIB ROUT	2026-05-01	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
26	D-FAO/19792/2026	KUNAL KUMAR SWAIN	2026-05-01	Page no not mention in Index.
27	D-WP(C)/18928/2026	SATYABRATA SATAPATHY	2026-05-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- and court fee of Rs.12/- not paid in V.nama.
28	D-CONTC/14416/2026	ADV.	2026-05-01	District not mention of op in cause title.
29	D-CMP/18036/2026	GAJENDRANATH ROUT	2026-05-01	3-AUTHENTICATION FEE IS DEFICIENT.
30	D-WP(C)/17726/2026	SAMARENDRA KUMAR MOHANTY	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Paragraph not correctly mentioned in the affidavit. Page 28 134 and 186 not neat.
31	D-BLAPL/12379/2026	RITA SINGH	2026-05-01	1. Ann.1 be kept in sealed cover. 2. Prov. of law incorrectly mentioned in Top of CT
32	D-ABLAPL/12460/2026	SURYA NARAYAN MISHRA	2026-05-01	. Name and other details of Petitioners who are relation of Informant be redacted in AG copy, FIR details, Acknowledgement slip, Index, Synopsis, Date Chart, CT and Affidavit. 2. Ann.1 not marked. 3. Ann.1 and V.nama be kept in sealed cover. Resubmit for SR after removal of defects.
33	D-ABLAPL/12387/2026	AMITAV TRIPATHY	2026-05-01	1. Nomenclature not correctly furnished in V.nama
34	D-CMP/17908/2026	MANOJ KUMAR PANDA	2026-05-01	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. The case No mentioned under Annex-1 be corrected in the Index.
35	D-CRLMC/12263/2026	CHITTA RANJAN SAHU	2026-05-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
36	D-WP(C)/17294/2026	JAGAMOHAN PATTANAIK	2026-05-01	.Receipt Showing Serv.copy To ct not Filed.
37	D-CONTC/18552/2026	ADV.	2026-05-01	1. vernacular certificate not furnished in affidavit. 2. C.T. of annex.1 not filed
38	D-ABLAPL/12400/2026	LAMBODOR ACHARI	2026-05-01	1. Name of Pet. No.1 in V.nama and CT not tally. 2. Subject Code incorrectly Mentioned
39	D-BLAPL/12283/2026	JYOTIRMAYA SAHOO	2026-05-01	1. Name of the petitioner mentioned in Application not tally with the signature put in V.nama
40	D-ABLAPL/12428/2026	ARIJEET MISHRA	2026-05-01	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
41	D-ABLAPL/12264/2026	RAJENDRA NARAYAN ROUT	2026-05-01	1. Pages of Ann.1 not chronologically filed and copy of written FIR not filed with FIR.
42	D-CMAPL/19492/2026	ADV	2026-05-01	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
43	D-CONTC/18648/2026	ADV.	2026-05-01	Page nos. 8 and 9 not filed.
44	D-WP(C)/15551/2026	SHAMBHU CHARAN NATH SHARMA	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration. 2. No. of Khata under Annexure-7 does not tally with Index. 3. Name of Opp. Party not correctly furnished in the I.A.
45	D-WP(C)/17783/2026	SUDEEP KUMAR SARANGI	2026-05-01	Nomenclature and name of parties not furnished in V>Nama
46	D-WP(C)/18225/2026	NIRANJAN SINGH (1)	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Paragraph no. not correctly furnished in declaration.2.Nomenclature of the case(WP(C) No.) not correctly furnished in Book mark
47	D-WP(C)/19234/2026	ASHOK KUMAR MOHANTY	2026-05-01	Type copy of page no.9 to be filed
48	D-WP(C)/17877/2026	DEEPAK KUMAR PANI	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Age,paragraph and signature of the deponent in affidavit does not tally with cause title,I.A. and V.nama.2. No.of notice under Annexure-2 does not tally with para-6 of the petition.3. Page nos.21 and 23 not neat and legible
49	D-WP(C)/18912/2026	PRASANTA KUMAR TRIPATHY	2026-05-01	1. page nos. 53 to 56 partially neat.
50	D-CRLMP/10824/2026	NIRANJAN PANDA	2026-05-01	1. NAME OF PETITIONER NO.4 NOT TALLY WITH SIGNATURE IN V.NAMA 2.NAME OF PETITIONER NO.2 BE REDACTED. ANNEXURES and V.NAMA BE KEPT IN SEALED COVER . PUT UP FOR SR AFTER REMOVAL OF DEFECT
51	D-WP(C)/16047/2026	NARESH CHANDRA JENA	2026-05-01	1. Date of copy of letter vide annex-6 not tally with Index, 2..Subject Code incorrectly Mentioned
52	D-WP(C)/19530/2026	SAMIR KUMAR MISHRA	2026-05-01	1.Page no. 40 and 41 not mentioned in file
53	D-CRLMA/12751/2026	KARTIK CHANDRA TRIPATHY	2026-05-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  i) C. copy of order dtd. 5.1.2026 to be filed. ii) Date of order repeat in synopsis and para no. 1.
54	D-WP(C)/17935/2026	ANUP UDAYA SENAPATI	2026-05-01	1. page no. 13 not furnished in index
55	D-WP(C)/19417/2026	AKSHAYA KUMAR PANDEY	2026-05-01	Petitioners no 4 5 and 10 address not correctly mentioned in the cause title.
56	D-WP(C)/18931/2026	JAYDEEP PAL	2026-05-01	Sl.no.5 not described in affidavit
57	D-ABLAPL/12366/2026	BYOMAKESH TRIPATHY	2026-05-01	i) Name and address of the victim be redacted from petition.ii) For further S.R.
58	D-BLAPL/12300/2026	BISHNU PRASAD PRADHAN	2026-05-01	C.T.(Sessions) case No. incorrectly mentioned in C.title and Prayer.
59	D-FAO/19189/2026	MAHENDRA KUMAR SAHOO	2026-05-01	The Case No Under A-9 be corrected in the Index.2.Page No-39 is incomplete
60	D-CRLA/11167/2026	DEVASHIS PANDA	2026-05-01	1. Period of Delay 17 days delay.I.A. not filed. 2. Court Fee RS.6/- not paid. 3. copy not served on ops.

61	D-WP(C)/17708/2026	BHABA RANJAN KAR	2026-05-01	Page 18 not found.
62	D-CRLA/11344/2026	DURGA CHARAN DEY	2026-05-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Good grounds not furnished after prayer of appeal petition and certificate regarding non filing before sessions to be furnished.2. Nomenclature not correctly furnished in index sl.3.
63	D-WP(C)/19469/2026	SAKUNTALA GHOSH	2026-05-01	1. Synopsis and Date chart not alphabetic paginated in Index.2. Name of father of the petitioner not furnished in the cause title and I.A
64	D-WA/5233/2026	GYANA RANJAN MAHAPATRA	2026-05-01	further SR after disposal of IA reg calculation of limitation
65	D-BLAPL/12307/2026	JYOTIRMAYA SAHOO	2026-05-01	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
66	D-CRLMP/12000/2026	MANAS RANJAN KHATUA	2026-05-01	1. Put up for SR after filing of Annexures.
67	D-WP(C)/17878/2026	SANDHYARANI PANI	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in declaration. 2. Page nos.50 and 51 not neat and legible.
68	D-CRLA/11346/2026	DURGA CHARAN DEY	2026-05-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Good grounds not furnished after prayer of appeal petition and certificate reg.non filing before sessions to be furnished.2. Nomenclature not correctly furnished in index ,sl.3
69	D-CRLMP/12185/2026	SUSANTA KUMAR ROUT	2026-05-01	NAME OF PETITIONER and HER RELATIVES BE REDACTED IN PETITION and AFFIDAVIT.ANNEXURES and V.NAMA BE KEPT IN SEALED COVER
70	D-WP(C)/19811/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-FAO/19175/2026	MAHENDRA KUMAR SAHOO	2026-05-01	Appellant not Properly executed in v.nama.
72	D-WP(C)/19203/2026	SK. ZAFARULLA	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the I.A.
73	D-WP(C)/18924/2026	SATYABRATA SATAPATHY	2026-05-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Welfare fund of Rs.50/- and court fee of Rs.12/- not paid in V.nama.
74	D-ABLAPL/12391/2026	AMARESH CHANDRA SAMAL	2026-05-01	1. Ann.1 be kept in sealed cover
75	D-CONTC/18933/2026	SRIKAR KUMAR RATH	2026-05-01	1. Annexures number not correctly furnished in para no.6. 2.Decided on 29.01.2026 mentioned in cause title appears to be wrong. 3. Annex-4 mentioned in para no.5 not tally with Index.4. Execution case number not correctly furnished in para no.6.
76	D-BLAPL/12249/2026	SUJIT KUMAR PATTNAIK	2026-05-01	1. Annexures are not page marked.
77	D-WP(C)/19487/2026	KABIR KUMAR JENA	2026-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Annexure-1 not neat.
78	D-WP(C)/19428/2026	AKSHAYA KUMAR PANDEY	2026-05-01	Petitioner nos 2 3 and 6 address not correctly mentioned in the cause title. Page 12 not in order.
79	D-BLAPL/12382/2026	BICHITRA NARAYANA SATAPATHY	2026-05-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-WP(C)/18767/2026	BIMAL PRAHARAJ	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-WP(C)/17938/2026	AMIT KUMAR BARIK	2026-05-01	As per index page nos. 15 and 17 are not marked.
82	D-CRLMC/12636/2026	PRAMOD CHANDRA SEJPADA	2026-05-01	30-OTHER DEFECT (IF ANY)  1. C.Copy of order dated.10.12.2025 vide Annexure-3 to be filed
83	D-WP(C)/17885/2026	SANDHYARANI PANI	2026-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.51 52 53 and 54 not neat and legible.
84	D-ABLAPL/12224/2026	JAYAKRISHNA MOHAPATRA	2026-05-01	1. Page mark 6 marked twice. Accordingly index page will be changed
85	D-BLAPL/12293/2026	SHYAM SUNDAR CHHUALSINGH	2026-05-01	1..Name of the petitioner mentioned in Application not tally with the signature put in V.nama. 2.Paragraphs incorrectly mentioned in declaration of affidavit.
86	D-WP(C)/18367/2026	KARUNAKAR GAYA	2026-05-01	1. paragraphs not correctly furnished in declaration of affidavit.
87	D-CRLMC/11943/2026	JYOTIRMAYA SAHOO	2026-05-01	1. Name of the PS and PS case number not furnished in the petition.
88	D-WP(C)/17304/2026	SUBHADUTTA ROURAY	2026-05-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Annex-2 not properly page marked.
89	D-WP(C)/18001/2026	SOUBHAGYA SWAIN	2026-05-01	Age and address of the Opp.party no. 4 not furnished in the cause title.

90	D-ABLAPL/12344/2026	GIRIJA PRASAD MOHANTY	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. At page no 9 not marked as Annexure-1 and also not attested. 2. At Page no 13 not marked as Annexure-2 3. Court fee Rs 2/- to be paid in V. nama.
91	D-ABLAPL/11573/2026	RAMESH CHANDRA ROUT	2026-05-01	i) S.T. case no. mentioned in synopsis not tally with cause title.ii)F.I.R. copy of BLAPL No. 2537 of 2019 not filed
92	D-WP(C)/19422/2026	AKSHAYA KUMAR PANDEY	2026-05-01	Petitioner nos 2 8 and 10 address not correctly mentioned in the cause title.
93	D-WP(C)/19413/2026	AKSHAYA KUMAR PANDEY	2026-05-01	Petitioner no-4 and 5 address not correctly mentioned.
94	D-WP(C)/17213/2026	MANORANJAN MISHRA	2026-05-01	.Subject Code incorrectly Mentioned
95	D-WP(C)/19762/2026	ADHIRAJ MOHANTY	2026-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Receipt Showing Serv.copy To ct not Filed.
96	D-ABLAPL/11586/2026	PRAHALLAD SAHU	2026-05-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
97	D-WP(C)/17871/2026	DEEPAK KUMAR MOHAPATRA	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page no.24 not neat and legible.2. Date of representation under Annexure-9 does not tally with para-9 of the petition.
98	D-CRLMC/12496/2026	ABHISHEK SAHOO	2026-05-01	1. Annexure -3 not exhibited in body of the petition as per Index. 2. Page no.58 Annex-3 not exhibited.
99	D-MACA/18517/2026	BRAJA KISHOR PANDA	2026-05-01	statutory deposit not made, op-1 in MACT case not made party in MACA
100	D-BLAPL/12394/2026	BIKASH KUMAR KUND	2026-05-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Date of FIR in CT and Prayer not correct. 2. Paragraph declaration not correct. 3. Ann.2 not marked. 4. Name of Pet. in CT not tally with signature
101	D-BLAPL/12265/2026	JYOTIRMAYA SAHOO	2026-05-01	1.Page No.15 not properly arranged.
102	D-ABLAPL/12383/2026	GOPAL KRISHNA NAYAK	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Address of the petitioner not furnished in affidavit. 2. Name of the petitioner and Father name repeated twice in Affidavit. 3.Affidavit Not Proper.
103	D-WP(C)/18264/2026	ATMAJIT MANMITH DAS	2026-05-01	Page marking not correct in index

104	D-CRLMP/10530/2026	JAGANNATH KAMILA	2026-05-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Name of the victim / informant need not be disclosed in connection with Annexures, Affidavit and V.nama and kept in seal cover, put for further SR thereafter. 2. Name of the victim / informant redacting from the computer slip
105	D-WP(C)/19749/2026	NIHAL RATH	2026-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Receipt Showing Serv.copy To ct not Filed.
106	D-WP(C)/18915/2026	PRASANTA KUMAR TRIPATHY	2026-05-01	page nos. 37 to 40 partially neat
107	D-WP(C)/18518/2026	PRASANNA KUMAR RATH (1)	2026-05-01	Date of copy of notice vide annex-2 not tally with Index.
108	D-WP(C)/18204/2026	AMIT PRASAD BOSE	2026-05-01	30-OTHER DEFECT (IF ANY)  1.Petition along with annexures not correctly paginated in Index. Put up for further S.R.
109	D-BLAPL/12355/2026	SUBHASHREE DAS	2026-05-01	1. Booked under different sections wrongly mentioned in Paragraph 3 of the application.
110	D-BLAPL/12410/2026	DEEPAK KUMAR PANI	2026-05-01	1.In Index, Annexure -1 mentioned in twice. 2.Page marking not done after page 13. 3. Put up for S.R there after
111	D-ABLAPL/12349/2026	JNYANANANDA PANDA	2026-05-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1, In affidavit, petitioners name not correctly furnished. 2. F.I.R copy be kept on sealed cover.
112	D-WP(C)/19621/2026	SUBASH CHANDRA SAHOO	2026-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Annexure -1 not neat.Annexure-3 not marked in page no.29. 2.Receipt Showing Serv.copy To ct not Filed.
113	D-WP(C)/17296/2026	PADMALAYA MOHAPATRA	2026-05-01	.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
114	D-BLAPL/12308/2026	AMLAN SHAKTI PAUL	2026-05-01	P.S.case, G.R.case and Lower Court name mentioned in petition not tally with the Rejection order.
115	D-ABLAPL/9239/2026	KISHORE KUMAR MISHRA	2026-05-01	1. Court fees of Rs.6/- not paid.
116	D-ABLAPL/12363/2026	SHWETA DAS	2026-05-01	i) Name and address of the informant be redacted from para -3 and 4 of the petition.ii) Page no. 12 not located.iii) Annexure-1 mentioned 2times in page 7 and 9. Annexure 1 and 2 be kept in sealed cover.iv) For further S.R. after removal of defect.
117	D-RPFAM/18953/2026	PRAVAT KUMAR MOHANTY	2026-05-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  nomenclature anex-1 at index, book mark in the matter of to be correction
118	D-ABLAPL/12395/2026	T. NARAYANA MURTY	2026-05-01	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. Name and other details of husband and son of Victim in Para 4 be redacted. 2. Ann.1 to 3 be kept in sealed cover. Resubmit for SR after removal of defects. 3.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 4.mobile Phone Numbers Of All The Signing Advocates Not Indicated
119	D-ABLAPL/12414/2026	DALIRANI BEHURAY	2026-05-01	1. Paragraph declaration not correct.
120	D-WP(C)/17883/2026	SANDHYARANI PANI	2026-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.53 and 54 not neat and legible.
121	D-ABLAPL/12182/2026	CHIRANJIB ROUT	2026-05-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Page no 14 and 15 not legible. 2. Put up for S.r there after
122	D-WP(C)/19279/2026		2026-05-01	Annexure nos.not exhibited at page nos. 8 9 10 12 14 16 and 24.
123	D-BLAPL/12298/2026	JNYANANANDA PANDA	2026-05-01	1.Pending C.T. case No.1293/25 and Court name mentioned in petition not tally with the Rejection order. 2.Paragraphs incorrectly mentioned in declaration of affidavit. 3.Page No. 10 not filed/missing.
124	D-WP(C)/18776/2026	NIRANJAN SINGH (1)	2026-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not furnished in declaration.
125	D-ABLAPL/12396/2026	PANCHANAN PANIGRAHI	2026-05-01	1. Name of Informant in Para 2 be redacted. 2. Name of Husband of Informant in Para 3, 5 and 6 be redacted. 3. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects.
126	D-ABLAPL/12357/2026	GURUPRASAD BEHERA	2026-05-01	1-COURT FEE IS DEFICIENT.  D.C.Fee of Rs. 3/- not paid.
127	D-ABLAPL/10667/2026	KSHIROD KUMAR ROUT	2026-05-01	30-OTHER DEFECT (IF ANY)  1. Name of Petitioner who is the relative of Victim appearing in AG copy be redacted and legible copy filed on 24.4.26 be kept in sealed cover. 2. Resubmit for SR after removal of defects.

128	D-ABLAPL/12121/2026	BIBHUTI BHUSAN SWAIN	2026-05-01	1. Name of victim ashram school reflected in the FIR , be kept in cover.
129	D-WP(C)/15932/2026		2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Complit address of petitioner not furnished.2.V>Nama not filed.Put up for further S.R.after filing V>Nama
130	D-WP(C)/17740/2026	SOUMYA RANJAN MOHANTY	2026-05-01	.Petition not correctly addressed to Honorable Court
131	D-CRLA/11342/2026	DURGA CHARAN DEY	2026-05-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Good grounds not properly furnished after prayer of appeal memo and certificate regarding non filing before sessions to be furnished.3.Nomenclature not correct in index sl.3.
132	D-CONTC/18731/2026	ADV.	2026-05-01	i) District of op 1 and 2 not mention in cause title
133	D-WP(C)/18887/2026	RAMAKRISHNA BISOI	2026-05-01	1. year of annex.1 in para.2 of petition not tally with index.
134	D-BLAPL/12352/2026	GURUPRSAD BEHERA	2026-05-01	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
135	D-ABLAPL/12333/2026	SAMBEET PATTANAYAK	2026-05-01	1. In Prayer, information not correctly furnished.
136	D-ABLAPL/12386/2026	AMITAV TRIPATHY	2026-05-01	1. Name of the victim / informant need not be disclosed in connection with Annex-1 and kept in seal cover.
137	D-WA/17767/2026	DR. JITENDRA KUMAR LENKA	2026-05-01	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
138	D-CONTC/14904/2026	ADV.	2026-05-01	1. Period of Delay 305 days.
139	D-WP(C)/17873/2026	DEEPAK KUMAR MOHAPATRA	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-12 not properly page marked on file and Index.2. Page no.26 not neat and legible
140	D-CRLMP/12505/2026	LOKESH GOURAV MOHARANA	2026-05-01	.Subject Code Not Furnished .
141	D-ABLAPL/12339/2026	RANJAN KUMAR ROUT	2026-05-01	1.C.I.D C.B F.I.r copy No 33/2009 not filled.
142	D-WP(C)/19425/2026	AKSHAYA KUMAR PANDEY	2026-05-01	Petitioner no 7 and 8 address not correctly mentioned.Executant no 9 and 10 not sign in the v.nama.
143	D-ABLAPL/12179/2026	RAJENDRA NARAYAN ROUT	2026-05-01	1. Page marking not done correctly in index.
144	D-RPFAM/19617/2026	SOUMYA JYOTI BISWAL	2026-05-01	good ground not furnished

145	D-WP(C)/17295/2026	JAGAMOHAN PATTANAİK	2026-05-01	.Receipt Showing Serv.copy To cg not Filed.
146	D- ABLAPL/12454/2026	SURYA KANTA PRADHAN	2026-05-01	.Receipt Showing Serv.copy To cg not Filed.
147	D- BLAPL/11204/2026	PUSPAMITRA MOHAPATRA	2026-05-01	i) Village name of the victim be redacted from Synopsis.
148	D- ABLAPL/12388/2026	AMITAV TRIPATHY	2026-05-01	1. Ann.1 not attested.
149	D-CMP/18149/2026	AMIT PRASAD BOSE	2026-05-01	The Petitioner is not the P.O.A of the D.Hr of the Trial Court. Put Up for further S.R after rectification
150	D- ABLAPL/12374/2026	SURENDRA KUMAR GARTIA	2026-05-01	1.Name of the details of victim / informant need not be disclosed in connection with Annexures and kept in seal cover.
151	D-WP(C)/19634/2026	PRAKASH KUMAR JENA	2026-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page nos.77 to 83 scanned twice.
152	D-WP(C)/17318/2026	MANMEET SINGH ARORA	2026-05-01	14-NOT PROPERLY INDEXED.  Annex-8 not exhibited and not paginated as per Index.2.All the Annexures are not attested ( except Anx-22).
153	D-CRLA/11349/2026	DURGA CHARAN DEY	2026-05-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.Good grounds not furnished after prayer of appeal memo and certificate reg. non filing before sessions to be furnished.2. Nomenclature not correct in sl.3 of index.
154	D- CONTC/17940/2026	ABHISEK MOHANTY	2026-05-01	1. Reference certificate not furnished. 2. Nomenclature not furnished in V.nama
155	D- ABLAPL/12370/2026	BYOMAKESH TRIPATHY	2026-05-01	i) Year of the date mentioned in synopsis, index, date chart, prayer of the petition and certificate not correct.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 01-05-2026 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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